

# Central Administrative Tribunal Principal Bench, New Delhi

C.P. No.16/2021 in O.A. No.762/2019

## This the 28th day of January, 2021

(Through Video Conferencing)

# Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A.K. Bishnoi, Member (A)

Shiv Kumar Kapil, S/o Late B.P. Kapil, Aged about 51 years, R/o H.No.128; Budhpur Delhi-36 Presently working as Assistant Librarian Nigam Pratibha Bal Vidyalaya Bawana, Delhi-110039 Narela Zone, North DMC Group 'B' Mob.7982115905.

...Applicant

(By Advocate : Shri Ranjit Sharma)

#### **Versus**

Gyanesh Bharti, Commissioner, North Delhi Municipal Corporation, S.P. Mukherjee, Civic Centre, J.L.N. Marg, New Delhi-02.

.. Respondent

(By Advocate : Shri R.V. Sinha with Shri Amit Sinha)

### ORDER (Oral)



In view of the order passed in OA No.762/2019, no order is required to be passed in this CP. Accordingly, the contempt case is closed.

(A.K. Bishnoi) Member (A) (Justice L. Narasimha Reddy) Chairman

pj/sunil/rk/vb/